

4

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

D.A. No. 538/89

New Delhi this the 8th of March, 1994.

Shri Justice V.S. Malimath, Chairman.

Shri S.R. Adige, Member (A).

Suresh Singh,
S/o Shri Shiv Shankar Singh,
R/o 1681, Kalyan Vas
Delhi.

... Petitioner.

By Advocate Shri Ashish Kalia proxy for Shri R.L. Sethi.

Vs.

1. Union of India through
Lt. Governor of Delhi,
Raj Niwas,
Delhi.

2. The Executive Engineer,
Flood Control and D Division No.3,
Delhi Administration, Mughal Bund-
Behind Shanti Van.
Delhi.

3. The Chief Engineer,
(Irrigation and Floods),
Delhi Admn. Delhi IV Floor,
I.S.B.T. Building K. Gate,
Delhi-7.

... Respondents.

None for the respondents.

ORDER (ORAL)

Shri Justice V.S. Malimath.

On the request of Shri Ashish Kalia appearing on
behalf of Shri R.L. Sethi, Counsel, this application is
dismissed as not pressed. No costs.

Adige
(S.R. ADIGE)
MEMBER (A)

Malimath
(V.S. MALIMATH)
CHAIRMAN